Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No.373/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2017, 10.30 A.M

Name of the Company		SBI -Vs- Adhunik Metaliks Ltd.		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
	h. Sjiddhar s. Prapa (S Sinancial Cuditor	- 11.7.19 Raps
2> M 3> M	on Sidhauth	Baney, Son ADI a Sharma, A ha Tibrewal a Baser, ADV	, Ad S Reof	D Da

ORDER

Ld. Counsels for the Financial Creditor and the Corporate Debtor are present.

Ld. Senior Counsel for the Corporate Debtor prayed that time may be given for filing reply. Prayer is allowed. Reply may be filed within 5 days.

List the matter on 21/07/2017 for admission.

(Vijai Pratap Singh) Member (J)